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CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

17.01.2011

TA 46/2009 (CWP No. 02/2008)

Mr. Ganga Ram Chandana, Counsel for applicant.
Mr. Inderjeet Singh, Counsel for respondents.

On the request of the learned counsel for the parties, let the matter be listed for hearing on 15.02.2011.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)

M.L. Chauhan

(M.L. CHAUHAN)
MEMBER (J)

AHQ

15-2-2011

TA. 46 / 2009 (CWP. No. 02 / 2008)

Mr. Ganga Ram Chandana, ld. counsel for applicant.
Mr. Inderjeet Singh, ld. counsel for respondents.

Heard ld counsel for both parties,
Judgment reserved.

Anil Kumar

(Anil Kumar)
Member (A)

M.L. Chauhan

(M.L. Chauhan)
Member (J)

order pronounced in open court on
17/2/2011.

17/2/2011
17/2/11

C.O.